

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2021/5305/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Angjeeta Mahanta
Addl. District and Sessions Judge
cum i/c District and Sessions Judge
Cachar, Silchar.

Dated Guwahati the th 27 October, 2021

Sub: **Casual leave.**

Ref:- Your letter No. JCD.I/19/20/3810 dtd. 25.10.2021

Madam,

I am directed to inform you that your prayer for **casual leave for four days on 08.11.2021, 09.11.2021, 11.11.2021 & 12.11.2021 along with permission to leave the station from the morning of 04.11.2021 till the evening of 14.11.2021**, has been granted. Further, the Addl. District & Sessions Judge, FTC, Cachar, Silchar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2021/⁵³⁰⁷5306-A, dated 27.10.2021

Copy to:

1. The Addl. District & Sessions Judge, FTC, Cachar, Silchar.
2. ~~The~~ Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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